

200 days of assured jobs in rural areas

740. SHRIMATI SUPRIYA SULE: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Government is considering to have a 200 days of assured jobs in rural areas;
- (b) if so, whether earlier, 100 days guaranteed job has not been successful in many States;
- (c) if so, the States where this scheme was implemented fully;
- (d) whether 200 days of assured job in rural areas will be another scheme or the old one will be modified; and
- (d) if so, the State in which this new scheme is likely to be implemented?

THE MINISTER OF RURAL DEVELOPMENT (SHRI RAGHUVANSH PRASAD SINGH): (a) to (c) No, Sir. NREGA is demand driven. During the year 2006-07, 2.12 crore households demanded employment and 2.10 crore were provided employment. Out of this, 2142718 households completed 100 days of employment. During the current year (up to January, 2008), 2.83 crore households have demanded employment and 2.80 crore have been provided employment. Out of this, 1381107 households have completed 100 days of employment. Thus, all rural households have not exhausted their legal entitlement of 100 days of employment on demand under the Act.

(d) and (e) At present no such proposal is under consideration of the Government.

NREG Scheme in Karnataka

741. SHRI RAJEEV CHANDRA SEKHAR: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is a fact that in Karnataka under the National Rural Employment Guarantee Act, in 6 districts only 13 households were provided with 50 mandays of employment in 7 months at a total cost of Rs. 6 crores;
- (b) what is the present status and achievement of NREGA in Karnataka so far, indicating the number of districts covered, number of families enrolled under the scheme;
- (c) the details of employment given and the expenditure incurred thereon; and
- (d) the total number of households which have registered for employment under the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI CHANDRA SEKHAR SAHU): (a) In the 6 districts of Karnataka where NREGA was implemented with effect from 1.4.2007, 13 households have completed 100 days of employment during the current financial year up to January, 2008.

(b) to (d) NREGA was implemented in 5 districts in the State in the first phase with effect from 2.2.2006. It was extended to 6 additional districts in the second phase with effect from 1.4.2007. Details of the status of implementation in the State for the years 2006-07 and 2007-08 (upto January, 2008) are given in the Statement.